

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) Yes, Sir.

(b) The complaints relate to irregularities of an employee of C-DOT in hiring accommodation, medical claims, recruitment, misappropriation of funds etc.

(c) to (e) The complaints are under investigation.

Restructuring of ITDC

4077. SHRI ANANT GUDHE : Will the Minister of TOURISM be pleased to state :

(a) whether the Government propose to revamp/restructure India Tourism Development Corporation in the light of observations and recommendations made by the Disinvestment Commission;

(b) if so, the details thereof and the action taken or proposed to be taken in this regard; and

(c) the action plans drawn up for strengthening infrastructure network and promoting tourism in the country, both in public and private sector and the investment proposed to be made therefor during 1997-98, State-wise?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA): (a) and (b) The Disinvestment Commission has submitted its report to the Government on 20th February, 1997. The Commission has recommended inter-alia for restructuring of hotel operations of ITDC in different cities. The recommendation of the Commission are presently under examination of the Government.

(c) The Capital plan of ITDC is not prepared statewise. For the year 1997-98, ITDC has drawn its Annual Plan envisaging an outlay of Rs. 70 crores schemewise as under :

| S.No. | Scheme | Proposed Outlay (Rs. in crore) |
|---------|---|-----------------------------------|
| (i) | Spillover Schemes | 38.00 |
| (ii) | Expansion Schemes | 10.00 |
| (iii) | Renovation/Improvement in existing Hotels | 18.49 |
| (iv) | Ashok Travel and Tours | 0.50 |
| (v) | Misc. Schemes | 3.01 |
| Total : | | 70.00 |

Strengthening of infrastructure network and promoting tourist is primarily the responsibility of the State Government/Union Territory administrations. The Department of Tourism, Government of India, extends financial assistance for various tourism projects on the basis of specific requests received from the State/Union Territory Governments, based on their merits, inter se priority and availability of funds. However, proposals for

1997-98 from State/Union Territory Government have not been received.

[Translation]

ESI Dispensaries

4078. SHRI DATTA MEGHE :
SHRI K. PRADHANI :
SHRI ANNASAHIB M.K. PATIL :

Will the Minister of LABOUR be pleased to state :

(a) the number of dispensaries of Employees State Insurance Corporation functioning in the country, State-wise and district-wise;

(b) the number of persons benefited therefrom;

(c) the details of the projects prepared for upliftment and modernisation of these dispensaries;

(d) the amount released so far during 1996-97 for the improvement of these projects; and

(e) the number of dispensaries proposed to be opened during the next three years, State-wise?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) to (e) There are 1442 ESI dispensaries functioning in different parts of the country. A statement showing number of ESI dispensaries, State-wise is annexed. As on 31.3.96, there were 2.83 crore beneficiaries eligible for medical care and treatment provided in various ESI dispensaries. Except in Delhi and NOIDA, the responsibility for administration of medical care under the ESI Scheme vests in the State Governments/U.T. Administrations. The expenditure on medical care is shared between the ESIC and State Governments in the ratio of 7:1. Modernisation of facilities in the ESI dispensaries is an ongoing process. The total amount released so far by the ESI Corporation during 1996-97 for medical care as a whole is Rs. 211.74 crore. New ESI dispensaries are opened as and when needed.

Statement

| S.No. | Name of the State/U.T. | No. of Dispensaries |
|-------|------------------------|---------------------|
| 1 | 2 | 3 |
| 1. | Andhra Pradesh | 135 |
| 2. | Assam | 26 |
| 3. | Bihar | 56 |
| 4. | Chandigarh | 02 |
| 5. | Delhi | 47 |
| 6. | Goa | 05 |
| 7. | Gujarat | 121 |
| 8. | Haryana | 69 |
| 9. | Himachal Pradesh | 07 |

| 1 | 2 | 3 |
|---------|-------------------|------|
| 10. | Karnataka | 145 |
| 11. | Kerala | 136 |
| 12. | Madhya Pradesh | 64 |
| 13. | Maharashtra | 78 |
| 14. | Meghalaya | 01 |
| 15. | Orissa | 53 |
| 16. | Pondicherry | 13 |
| 17. | Punjab | 70 |
| 18. | Rajasthan | 65 |
| 19. | Tamil Nadu | 160 |
| 20. | Uttar Pradesh | 145 |
| 21. | West Bengal | 36 |
| 22. | Jammu and Kashmir | 08 |
| Total : | | 1442 |

[English]

Programmes on Satellite Channels

4079. SHRI P.R. DASMUNSI :
SHRI MAHESH KUMAR M. KANODIA :
SHRI ANANTH KUMAR :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the number of satellite channels on the TV network operating in the country at present;

(b) whether the Government propose to launch some new channels;

(c) if so, the details thereof;

(d) whether any programme is being exhibited continuously contrary to the interest and moral values of the children and teenage group;

(e) if so, the details thereof;

(f) whether in the name of advertising the product, obscene and vulgar approach are being encouraged every day; and

(g) if so, the steps the Government propose to prevent the above?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) Doordarshan has 19 satellite channels in its network.

(b) No, Sir.

(c) Does not arise.

(d) No, Sir.

(e) Does not arise.

(f) Doordarshan telecasts commercial advertisements as per the guidelines prescribed in the Code for Commercial Advertising. The Code inter-alia does not permit indecent and obscene advertisements.

(g) Does not arise.

Punctuality of IA Flights

4080. SHRI MADHAVRAO SCINDIA :
SHRI SATYAJITSINH DULIPSINH
GAEKWAD:

SHRI SHATRUGHAN PRASAD SINGH :

Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether punctuality record of Indian Airlines flights continues to be dismal;

(b) if so, the number of air-flights delayed, disrupted or cancelled during 1994, 1995, 1996 and 1997 so far; and

(c) the number out of them attributed to strikes and agitations by pilots and other staff?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) and (b) No, Sir. The number of flights delayed/disrupted or cancelled during the year 1994-95, 1995-96 and 1996-97 is given below :

| Year | Take off | Delays | Cancelled |
|---------------------------|----------|--------|-----------|
| 1994-95 | 77205 | 22911 | 3396 |
| 1995-96 | 76444 | 24364 | 2538 |
| 1996-97 (upto 31.1.97) | 68373 | 21351 | 1246 |

(c) The number of flights delayed or cancelled during the year 1994-95, 1995-96 and 1996-97 due to industrial unrest is given below :

| Year | Delays | Cancelled |
|---------------------------|--------|-----------|
| 1994-95 | 59 | 289 |
| 1995-96 | 33 | 42 |
| 1996-97 (upto 31.1.97) | 8 | 83 |

[Translation]

GPO in Gadchiroli, Maharashtra

4081. SHRI HANSRAJ AHIR : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the reasons for not setting up a General Post Office (G.P.O.) at Gadchiroli even after the formation of the district Gadchiroli (Maharashtra) in 1982;